

Title : Introduction of the Inter-Caste Marriage (Reservation Provision) Bill, 2005.

INTER-CASTE MARRIAGES (RESERVATION PROVISIONS) BILL

SHRI S.K. KHARVENTHAN (PALANI): I beg to move for leave to introduce a Bill to provide for reservation in appointments and posts in the services under the State and in educational institutions in favour of persons entering into inter-caste marriages and their offsprings.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for reservation in appointments and posts in the services under the State and in educational institutions in favour of persons entering into inter-caste marriages and their offsprings. "

The motion was adopted.

SHRI S.K. KHARVENTHAN (PALANI): I introduce the Bill.